HIGH COURT OF ANDHA PRADESH NELAPADU : AMARAVATI

TENDER NOTIFICATION

ROC.NO. | 14/2020/J.SPL.SECTION

The High Court propose to provide Identity Cards to the Hon'ble Judges and Registrars of the High Court of Andhra Pradesh. The number of cards will be around 50 with front and back printing

Therefore, interested Firms/persons may contact the undersigned, in person, during the office hours on the working days from 14.3.2020 to 17.3.2020 between 11.00 a.m. and 4.00 p.m. to finalize the specifications of the Identity Cards and to submit their sealed quotations on or before 23.03.2020 by 4.00 p.m. at the following address.

Registrar General,
High Court of Andhra Pradesh,
Amaravati, Nelapadu,
Guntur – 522239.
Fax No.0863 – 2372622

Mail ID: registrargeneralaphc@gmail.com

The undersigned reserves the right to accept or reject any of the quotations or all the quotations without assigning any reasons.

AMARAVATI. Dt.13 .03.2020

REGISTRAR GENERAL